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cow slaughter, have b en advised to enact suitable legislation or complete prohibition of cow slaughter.

छोटे किसानों को साधन उपलब्ध करने की एजेंसियां

334. श्री जगदम्बी प्रसाद यादव : श्री मान सिंह वर्मी :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि:

- (क) चौथी पंचवर्षीय योजना में की गई ध्यवस्था के अनुसार छोटे किसानों को आव-ध्यक साधन उपलब्ध करने के लिये 20 चुने हुये जिलों में जो विश्वेष एजेंसियां स्थापित करने का विचार है, उनका प्रारूप क्या होगा और उस योजना के अन्तर्गत कौन कौन से जिले लाये जायेंगे तथा उनमें विहार के कौन कौन से जिले होंगे; और
- (ख) इस बात को मुनिश्चित करने के लिये सरकार क्या कहम उठाने का विचार रखती है कि छोटे किसानों की कमजोर विनीय स्थित तथा कर्ज लौटाने की कम शक्ति को देखते हुये उनकी उपेक्षा न हो जैसा सहकारी समितियों हारा उनकी उपेक्षा की गई थी?

•(•[AGENCIES TO PRO<IDE RESOURCES TO SMALL FARMERS

334. SHRI J. P. YADAV : SHRI MAN SINGH VARMA :

Will the Ministe of FOOD AND AGRICULTURE b pleased to state;

- (a) the nature o the special agencies proposed to be set up by Government in the 20 sel< cted districts for providing necessary resources to small farmers as envisaged under the Fourth Five Year Plan and 1 'hat are the names of the districts to be brought under this scheme with special r ference to Bihar; and
- (b) the steps prop osed to be taken by Government to ens ire that the small farmers are not ignored in view of their weak financial posi ion and capacity to repay loans as they vere ignored by the co-operatives?

खाद्य, कृषि, सामुदायिक विकास और सह-कारिता मंत्रालय में राज्य मंत्री (श्री अण्णा-साहेंब किन्दे): (क) सारे देश में सरकार द्वारा मार्गदर्शी आधार पर छोटे किसानों के विकास की एजेंसियां 20/21 चुने जिलों में स्थापित की जायेंगी। वे एजेंसियां पंजी-कृत सोसायटी होंगी। वे छोटे किसानों की समस्याओं को मालूम करेंगी और उनके लिये साधन ढूंढेंगी और वर्तमान एजेंसियों को साधनों का उपलब्ध करना, कृषि आदानों और छोटे किसानों के सेवा कार्य में समन्वय करेगी।

वह जिले जोकि इस योजन के अन्तर्गत लाये जायेंगे, उनका अंतिम निर्णय नहीं हुआ है। इस सम्बन्ध में राज्य सरकारों से विचार विमर्श किया जा रहा है। बिहार का कोई भी जिला नहीं चुना गया है।

(ख) एजेंसियां अपने क्षेत्र के छोटे किसानों की जांच करेंगी और उनकी समस्याओं को अलग कर, उनकी आवश्यकताओं को देखेंगी। स्थानीय सहकारी बैंकों तथा सोसा-इटियों को वार्षिक अतिरिक्त अग्निम धन पन 6 प्रति शत की दर से अनदान देकर प्रोत्साहित करेंगी जो कि प्राथमिक कृषि ऋण सीता. इटियों के द्वारा निर्धारित किये जायेंगे और इसी प्रकार वार्षिक अतिरिक्त ऋणों पार केन्द्रीय सहकारी वैंकों तथा सहकारी भूमि विकास बैंकों के द्वारा 3 प्रतिशत की दर से देंगी। इसके अतिरिक्त, स्टाफ के लिये उपदान दिये जायेंगे जिनकी छोटे किसानों को ऋण देने की अवस्था से आवश्यकता पडेगी। छोटे किसानों को ऋण देने में. संस्थाओं को जो जोखिम उठाना होता है उसको उपरोक्त अनदानों से जोखिम की जिम्मेवारी लेंगी। एजेंसियां विभिन्न संस्थाओं द्वारा दिये गये ऋणों की जांच आदानों और सिंचाई की उपलब्धि समन्वय के द्वारा करेंगी: और यहां तक फिर जहां वे दूसरे साधनों से तत्काल उपलब्ध नहीं हैं वहां उनकी भी पूर्ति करती सहकारी संस्थाओं द्वारा उठाये जाने वाले जोखिम को काफी मात्रा में कम कर देता है।

t[THE MINISTER OF STATE IN THE (b) if so, what efforts are being made to MINISTRY OF FOOD, AGRICULTURE, rectify this defect? COMMUNITY DEVELOPMENT AND CO-OPERATION

(SHRI ANNASAHEB. SHINDE): (a) Small Farmers Development Agencies will be set up by the Government in 20/21 selected districts throughout the country on pilot basis. These agencies will be registered societies. They will identify the problems of small farmers, find out resources for them and will co-ordinate tlir activities of the existing agencies for providing resources, agricultural inputs and services to small farmers.

Written Answers

The names of the districts to be brought under the scheme have not been finalised. The State Governments are being consulted on this. No district has yet been selected for Rihar

(b) The Agencies will identify the small farmers in their area, isolate their problems They will and work out their requirements. then provide incentives to the local cooperative banks and societies by way of grants at the rate of 6% on the annual additional advances to be made by the Primary Agricultural Credit Societies to the small farmers identified by the Agency and at the rate of 3% on similar annual additional loans by the Central-Co-operative Banks and the Co-operative Land Envelopment Banks. In addition to this, these institutions will be given subsidies For extra staff which may be required for extending loans to the small The risk undertaken by farmers. institutions in loaning to small farmer will be underwritten by the outright grants mentioned above. The Agencies will also supervice the credit extended by the various institutions by co-ordinating and insuring the availability of inputs, and even supply them irrigation; and may wherever they are not readily available from other sources. This will considerably reduce the risk undertaken by the, co-operative institutions.]

C. D. PROGRAMMES

335. SHRI CHITTA BASU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the observation in the Fourth Five Year Plan (Draft) document to the effect, that "Community Develop ment programmes which were initially considered as 'main instruments of ruraltransformation were found to be too official oriented " (page u) ; and

f[] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI M. GURUPADASWAMY): (a) Yes, Madam.

(b) The observation referred to in part (a) is only a part extract of the observation made in the Draft Fourth Five Year Plan. The full observation reads as follows:

"Community Development programmes which were initially considered as main instruments of rural transformation were found to be too official oriented and emphasis shifted to the creation of Panchayati Raj institutions."

The Government has always been concerned about the achievement of the main goal of Community Development Programme i.e. rural transformation through public participation and initiative. With this end in view, the Government appointed a Committee under the chairmanship of Shri Balwantrai Mehta to examine how far C. D. Programme had evoked popular initiative in the rural communities. The Committee recommended the creation of representative and democratic institutions which could evoke local interest and excite local initiative in the field of development and could supply the local supervision and care necessary to ensure that the expenditure upon local bodies conforms with the needs and wishes of the locality. Following the recommendations of this Committee, the emphasis shifted to the involvement of Panchayati Raj institutions in C. D. programmes since 1959.

The working of the Community Development blocks and Panchayati Raj institutions continues to be under close review. Basic policy approaches came up for discussion at the Conference of Chief Ministers and State Ministers of Community Development and Panchayati Raj held in Madras in June, 1968. A Consultative Council on Community Development has since been set up under the Chairmanship of Minister for Food, Agriculture. Community Development and Go-operation to advise the Ministry on suitable policies for promoting the objectives of Community" Development.